

ITEM NO.8 Court No.1 (Video Conferencing) SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Criminal) No(s). 192/2020

SHASHANK SHEKHAR JHA & ANR. Petitioner(s)

VERSUS

INDIAN NATIONAL CONGRESS & ORS. Respondent(s)

(FOR ADMISSION)

Date : 07-08-2020 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE A.S. BOPANNA
HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN

For Petitioner(s) Mr. Mahesh Jethmalani, Sr. Adv.
Ms. Rashi Bansal, AOR
Ms. Siya Chaudhry, Adv.
Mr. Shashank Shekhar Jha, Adv.

For Respondent(s) Mr. Tushar Mehta, Ld. SG
Mr. Rajat Nair, Adv.
Mr. B.K. Satija, Adv.
Mr. Arvind Kumar Sharma, AOR
Mr. B.V. Balram Das, AOR

UPON hearing the counsel the Court made the following
O R D E R

Learned Senior Counsel appearing for the petitioners prays
for withdrawal of this petition with liberty to approach the High
Court.

Prayer is allowed.

Accordingly, the writ petition is dismissed as withdrawn
with the liberty aforesaid.

(SANJAY KUMAR-II)
ASTT. REGISTRAR-cum-PS

(INDU KUMARI POKHRIYAL)
ASSISTANT REGISTRAR